

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4147  
ANSWERED ON:20.04.2000  
TRAIN ACCIDENTS ON SURAT-BHUSAVAL LINE  
MANIKRAO HODLYA GAVIT

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of passenger and goods train accidents occurred on Surat-Bhusaval railway line, during each of the last three years;
- (b) the total loss of life and property in these accidents; and
- (c) the amount of compensation paid to the victims ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) & (b) A statement is attached.
- (c) Compensation will be paid as per decree given by Railway Claims Tribunal.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO.4147 BY SHRI MANIKR. HODLYA GAVIT TO BE ANSWERED IN LOK SABHA ON 20.04.2000 REGARDING TRAIN ACCIDENTS ON SURAT-BHUSAVAL LINE

(a) & (b) Year-wise details of consequential train accidents on Surat-Bhusaval section are as follows :

Year	Passenger Life property	Goods	Loss of Life	Loss to property
1997-1998	--	6	1	1,27,30,000
1998-1999	--	1	--	80,000
1999-2000	2	5	--	40,35,000